THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,28th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		ADMISSION		
38	WP(C)/5891/2019 FIXED	JANNAT ALI BHUYAN **Versus** THE STATE OF ASSAM AND 12 ORS	MR. A ROSHID MR. T H HAZARIKA MR. S DEKA MR. M CHETIA MR. K ISLAM	GA, ASSAM MR. H K DAS - AMICUS CURIAE MR. A K BHUYAN (R6-R13) MS. B BHUYAN (R6-R13) MS. N CHOUDHURY (R6-R13) MS. P PATHAK (R6-R13) MR. M BORAH (R6-R13) MR. A KHOUND (R6-R13) MS. Y S PHOM (R6-R13)
39	WA/308/2021 FIXED	SAMIDUR RAHMAN **Versus** THE STATE OF ASSAM AND 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
	WITH			
40	WA/274/2021	MD. FULCHAN ALI SK. **Versus** THE STATE OF ASSAM AND 26 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, APDCL
	WITH			
41	WA/287/2021	NOZRUL ISLAM AHMED **Versus** THE STATE OF ASSAM AND 9 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
	WITH			
42	WA/288/2021	SUKUR ALI **Versus** THE STATE OF ASSAM AND 12 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
	WITH			
43	WA/289/2021	SOFIOR RAHMAN **Versus** THE STATE OF ASSAM 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022
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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022
18)	MR B KAUSHIK	27-07-2022	To	03-08-2022
19)	MR A KAKOTI	29-07-2022	To	06-08-2022
20)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
21)	MS. D GHOSH	27-07-2022	To	29-07-2022
22)	MR J DAS	29-07-2022	To	29-07-2022
23)	MR. O P BHATI	29-07-2022	To	12-08-2022
24)	MR. M ALAM	27-07-2022	To	01-08-2022
25)	MR. S ZAMAN	27-07-2022	To	01-08-2022
26)	MR. S NATH	29-07-2022	To	29-07-2022
27)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
28)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
29)	MR. S BANIK	01-08-2022	To	02-08-2022
30)	MR D K DAS	28-07-2022	To	31-07-2022

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 61), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
22	WP(C)/4851/2022 B/O	NAYAN JYOTI DAS **Versus** THE STATE OF ASSAM AND 7 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	SC, HIGHER EDU SC, G U
23	WP(C)/4857/2022 B/O	DR. TULUMONI DEVI **Versus** THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU GA, ASSAM
		ORDERS		
24	WP(C)/1509/2021 B/O	RINA KHANIKAR **Versus** THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, ELEM. EDU MR. A DEKA (R-5,6) MR N KALITA (R-5,6,7) MR. M DEWAN (R-5,6,7)

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
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10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022

16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022
18)	MR B KAUSHIK	27-07-2022	To	03-08-2022
19)	MR A KAKOTI	29-07-2022	To	06-08-2022
20)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
21)	MS. D GHOSH	27-07-2022	To	29-07-2022
22)	MR J DAS	29-07-2022	To	29-07-2022
23)	MR. O P BHATI	29-07-2022	To	12-08-2022
24)	MR. M ALAM	27-07-2022	To	01-08-2022
25)	MR. S ZAMAN	27-07-2022	To	01-08-2022
26)	MR. S NATH	29-07-2022	To	29-07-2022
27)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
28)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
29)	MR. S BANIK	01-08-2022	To	02-08-2022
30)	MR D K DAS	28-07-2022	To	31-07-2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		HEARING		
21	MACApp./135/2015 PART-HEARD, WITH LCR, FIXED	SMT SARALA DEKA and 4 ORS **Versus** SRI DIPEN CHANDRA DAS and ANR	MR.A C MAHANTA MR.B K JAIN MS.M DASGUPTA MS.B DAS	MR.S DUTTA (R-2) MS.N MODI(R-2) MS. R D MOZUMDAR MR.N KALITA (R-2) MR.C SHARMA (R-2) MS. C MOZUMDAR MR. S P SHARMA MR.S K SARMAR-1 MR.SIDHANT DUTTA (R-2)
	WITH I.A.(Civil)/2256/2018 **in** MACApp./135/2015	SMT SARALA DEKA and 4 ORS **Versus** SRI DIPEN CHANDRA DAS and ANR	MR. B K JAIN	MR. S DUTTA MR. C SHARMA

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
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19)	MR A KAKOTI	29-07-2022	To	06-08-2022
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24)	MR. M ALAM	27-07-2022	To	01-08-2022
25)	MR. S ZAMAN	27-07-2022	To	01-08-2022
26)	MR. S NATH	29-07-2022	To	29-07-2022
27)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
28)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
29)	MR. S BANIK	01-08-2022	To	02-08-2022
30)	MR D K DAS	28-07-2022	To	31-07-2022

THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
29	WP(C)/4847/2022 B/O	SANJOY BHADRA AND 3 ORS **Versus** THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM ASSTT.S.G.I. SC, REVENUE
30	WP(C)/4848/2022 B/O	MINTU KANTI DAS **Versus** THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM ASSTT.S.G.I. SC, REVENUE
		ADMISSION		
31	WP(C)/6587/2021 FIXED	DIPURANJAN MAKRARI **Versus** THE STATE OF ASSAM AND 22 ORS.	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	MR. T J MAHANTA (R-5 TO 23) GA, ASSAM MR. D MOZUMDER (R-3,4) MR GAURAV R DUTTA (R-3,4) MR C GOGOI (R-3,4) MR B S DEKA (R-5 TO 23) MS P SARMA (R-5 TO 23) MS D DEVI
32	WP(C)/2404/2022 BY SLIP, AT 2:00 P.M.	CANARA LIGHTING INDUSTRIES PVT LTD AND ANR **Versus** THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR. N DEKA MR K TALUKDAR MR A ALAM (p-1,2) MS S SHARMA	MR A SAXENA (R5, R6) MR M KALITA (R-5) MS N BEDI (R-5) MR A RUHELA (R5, R6) SC, HOUSING AND URBAN AFFAIRS SC, GUWAHATI SMART CITY LTD.
	WITH I.A.(Civil)/1646/2022 **in** WP(C)/2404/2022	INNOVATIVIEW AND ANR **Versus** CANARA LIGHTING INDUSTRIES PVT LTD AND 5 ORS	MRS P BARUA MR. M KALITA MS N BEDI MR. R KAMAN	GA, ASSAM MR K TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022
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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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21)	MS. D GHOSH	27-07-2022	To	29-07-2022
22)	MR J DAS	29-07-2022	To	29-07-2022
23)	MR. O P BHATI	29-07-2022	To	12-08-2022
24)	MR. M ALAM	27-07-2022	To	01-08-2022
25)	MR. S ZAMAN	27-07-2022	To	01-08-2022
26)	MR. S NATH	29-07-2022	To	29-07-2022
27)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
28)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
29)	MR. S BANIK	01-08-2022	To	02-08-2022
30)	MR D K DAS	28-07-2022	To	31-07-2022

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.A.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		JUDGMENT		
49	WP(C)/4924/2018 AT 10:30 A.M.	JATIN CHANDRA BASUMATARI **Versus** THE STATE OF ASSAM AND 4 ORS.	MR. S CHAUHAN MS S K CHAUHAN MR. N ALAM MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, FINANCE DEPTT. SC, P H E
	WITH I.A.(Civil)/634/2022 **in** WP(C)/4924/2018	JATIN CHANDRA BASUMATARI **Versus** THE STATE OF ASSAM AND 4 ORS.	MR. S CHAUHAN MS S K CHAUHAN MR. N ALAM MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, P H E SC, P H E
	WITH			
50	WP(C)/4835/2018	GIRIN CHANDRA DAS **Versus** THE STATE OF ASSAM AND 4 ORS.	MR. S CHAUHAN MS S K CHAUHAN MR. N ALAM MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, FINANCE DEPTT. SC, P H E
		MOTION		
51	AB/2024/2022 FIXED.	MD. SOLEMAN ALI AND 14 ORS **Versus** THE STATE OF ASSAM	MR. L R MAZUMDER MD. I HUSSAIN	MS. R CHOUDHURY (FOR INFORMANT) MR N RAHMAN (FOR INFORMANT) MS F N ZAMAN (FOR INFORMANT) PP, ASSAM
52	AB/2082/2022 B/O	FOKHAR UDDIN AND 4 ORS. **Versus** THE STATE OF ASSAM	MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
53	AB/2083/2022 B/O	ABDUL HALIM AND ANR **Versus** THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED P. GHOSH	PP, ASSAM
		ADMISSION		

54	Crl.Rev.P./261/2021 WITH LCR 1 FILE, B/O	KHABIRUDDIN AHMED @ KHABIR ALI AND 2 ORS **Versus** THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
	WITH			
55	Crl.Rev.P./212/2021	FAIZUL HAQUE @ DALI **Versus** THE STATE OF ASSAM AND ANR.	MR. A M BORA MR J BORAH	PP, ASSAM
		BAIL HEARING		
56	AB/1658/2022 FIXED.	ANSUMAN BASUMATARY AND ANR **Versus** THE STATE OF ASSAM	MR. R CHETRI A SWARGIARY R MALAKAR	PP, ASSAM
	WITH			
57	AB/1637/2022	PALLAVI THAKURIA **Versus** THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A BHATTACHARYA MR. K MALAKAR MS S DAS	PP, ASSAM
		HEARING		
58	WP(C)/4608/2013 WITH LCR (TWO FILES), FIXED.	THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION **Versus** CENTRAL GOVT. INDUSTRIAL TRIBUNAL - CUM- LABOUR COURT and ANR	C.G.C. MR.S CHAKRABARTY	MR.A DASGUPTA MR. S C KEYAL (ASSTT.S.G.I.) MS.B DAS MRS.A DASS C.G.S.C.
59	Crl.Pet./15/2016 B/O	HITENDRA DHIMAN **Versus** THE STATE OF ASSAM AND ANR	MR. O P BHATI MR. T C DAS MR. P SARMA MR. S KHAN	MR. B GOGOI, (R 2 SC, TAX DEPTT.) PP, ASSAM
	WITH			
60	Crl.Pet./40/2016	HITENDRA DHIMAN **Versus** THE STATE OF ASSAM AND ANR	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MS.J GOGOI(R-2) MR. B GOGOI, (SC, TAX DEPTT.) MR.K GOSWAMI(R-2) MR.R R KAUSHIKR-2 PP, ASSAM
	WITH			
61	Crl.Pet./227/2017	MANISH GUPTA **Versus** THE STATE OF ASSAM AND ANR.	MR.K GOSWAMI MS.A NEOG MR.J GOGOI	MR. B GOGOI, (SC, TAX DEPTT.) PP, ASSAM
	WITH			
62	Crl.Pet./228/2017	SANJAY DEBNATH **Versus** THE STATE OF ASSAM AND ANR.	MR.K GOSWAMI MS.A NEOG MR.J GOGOI	MR. B GOGOI, (SC, TAX DEPTT.) PP, ASSAM
63	Crl.Rev.P./186/2018	MRINAL CHANDRA BHUYAN **Versus** ANJALI CHOUDHURY BHUYAN	MR. S K GOSWAMI MR. R SHARMA MR. N BARMAN	MR. K D CHETRI MS. B BARUAH

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
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6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022

13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022
18)	MR B KAUSHIK	27-07-2022	To	03-08-2022
19)	MR A KAKOTI	29-07-2022	To	06-08-2022
20)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
21)	MS. D GHOSH	27-07-2022	To	29-07-2022
22)	MR J DAS	29-07-2022	To	29-07-2022
23)	MR. O P BHATI	29-07-2022	To	12-08-2022
24)	MR. M ALAM	27-07-2022	To	01-08-2022
25)	MR. S ZAMAN	27-07-2022	To	01-08-2022
26)	MR. S NATH	29-07-2022	To	29-07-2022
27)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
28)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
29)	MR. S BANIK	01-08-2022	To	02-08-2022
30)	MR D K DAS	28-07-2022	To	31-07-2022

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Thursday,28th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.REV.P)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		JUDGMENT		
41	Tr.P.(Crl.)/35/2017 (AT 3:00 PM)	SYEEDA FARHANA YASMIN and ANR **Versus** THE STATE OF ASSAM and ANR	MR.H RAHMAN MR.P P DUTTA MR.C KONWAR MR.A BARUA	MR. R S MISHRA PP, ASSAM
42	Crl.Pet./191/2018 (AT 3:00 PM)	JATIN BORUAH **Versus** SHIV KUMAR SAH AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA	MR B K MISHRA (R1 TO 5) MR A HAWARI (R1 TO 5) MR. S ISLAM (R1 TO 5)
43	Crl.Pet./945/2019 (AT 3:00 PM)	BIMAL SINGH KOTHARI AND ANR. **Versus** CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR. A CHETIA MS. S. TODI	SC, CBI
44	Crl.Pet./1128/2019 (AT 3:00 PM)	M/S. GLOBAL CORROSION CONTROL **Versus** THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MR. P N SHARMA	MR. P BORA MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI PP, ASSAM
	WITH			
45	Crl.Pet./1106/2019	M/S. GLOBAL CORROSION CONTROL **Versus** THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MR. P N SHARMA	MR G N SAHEWALLA MR. P BORA MR. P DEKA MS. S. TODI PP, ASSAM
46	Crl.Pet./1313/2019 (AT 3:00 PM)	MD. ABDUL KADIR **Versus** THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MS B GOSWAMI MS. L ISLAM	MR. R ALI (R2) MR M Z SHAH (R2) MR. H A AHMED (R2) PP, ASSAM
47	Crl.Pet./797/2021 (AT 3:00 PM)	SHAHANAZ AHMED AND ANR **Versus** THE STATE OF ASSAM AND ANR.	MR B SINHA MR. R ISLAM	MR. S NEOG (R-2) MS. S G BARUAH (R-2) MR. B BORGOHAIN (R-2) MR B SAIKIA (R-2) PP, ASSAM

WITHDRAWAL

48	Bail Appln./1492/2022 B/O	MD. AZIZUL RAHMAN **Versus** THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	SC, FOREST
49	Bail Appln./1613/2022 B/O	SOLEMAN KHURSHID **Versus** THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN	PP, ASSAM

MOTION

50	Crl.Pet./725/2022 B/O	MANJIRUL HAQUE **Versus** THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM

BAIL HEARING

51	AB/1439/2022 FIXED	DILIP SINGH **Versus** THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
	WITH			
52	AB/1438/2022	BARUN NANDI **Versus** THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
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27)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
28)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
29)	MR. S BANIK	01-08-2022	To	02-08-2022
30)	MR D K DAS	28-07-2022	To	31-07-2022

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		ORDER (STAY VACATING)		
45	I.A.(Civil)/2077/2022 FIXED **in** WP(C)/3668/2022	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR **Versus** UTTAM KUMAR DAS	MR P SHARMAH	MR. M DAS
	WITH WP(C)/3668/2022	UTTAM KUMAR DAS **Versus** THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. K N CHOUDHURY MR. M DAS	SC, AFDC
46	**WITH** WP(C)/3509/2021	UTTAM KUMAR DAS **Versus** THE ASSAM FISHERIES DEV ELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. M DAS MR. N K NEOG	SC, AFDC
		ADMISSION		
47	WP(C)/2924/2021 FIXED	BHABA DEV MAHANTA **Versus** THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR R SINGHA	MR. K N CHOUDHURY (R-6) MR. B PRASAD (R-6) MS P CHAKRABORTY (R6) MS. A DAS (r-6) SC, PWD SC, BTC
48	WP(C)/2288/2022 B/O	M/S BATGAON NAYAPARA MEEN SAMABAI SAMITEE LIMITED **Versus** ASSAM FISHERY DEVELOPMENT CORPORATION LIMITED AND ANR	MR. S KATAKI MS. R DUTTA	SC, AFDC
49	**WITH** WP(C)/2161/2022	M/S PALLARPAM FISHERY SAMABAI SAMITEE LIMITED **Versus** ASSAM FISHERY DEVELOPMENT CORPORATION LIMITED AND 3 ORS (E)	MR. S KATAKI MS. R DUTTA	MR. D DAS SR. ADV (r-4) MR S KHOUND (r-4) MR. K MOHAMMED (r-4) MS S SHARMA (r-4) SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022
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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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29)	MR. S BANIK	01-08-2022	To	02-08-2022
30)	MR D K DAS	28-07-2022	To	31-07-2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I

THIS BENCH WILL SIT AT 10:30 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		ADMISSION		
1	CRP/180/2018 PART-HEARD	UNISA ROY **Versus** ON THE DEATH OF HAJI MD. JAHURUL HOQUE MAJUMDER	MRS. U BARUAH DR. B AHMED MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. S DASGUPTA MR S A BARBHUIYA	MR. S P CHOUDHURY
	WITH I.A.(Civil)/3777/2019 **in** CRP/180/2018	UNISA ROY **Versus** ON THE DEATH OF HAJI MD. JAHURUL HOQUE MAJUMDER, HIS LEGAL HEIRS AND 4 ORS	MR. T U LASKAR MS. S DASGUPTA	
2	MACApp./397/2019 QUANTUM	SRIMATI ROHITI NEOG AND 3 ORS. **Versus** SRI RAJIB BORAH AND 2 ORS.	MR. K K DUTTA DR. U BARUAH	
3	MACApp./463/2019	SRIMATI JUNA NATH and 5 ORS **Versus** SRI JAYANTA DUTTA and 2 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.U BARUAH	MR.A J SAIKIA(R-3) MD.A H LASKAR(R-2) MR.N N BHUYAN(R-3) MR.B U LASKAR(R-2) MR.U K DUTTA(R-3) MR. B KAKATI MR.K BORAH(R-3)
4	MACApp./139/2021	SRI JAMAN SINGH BRAHMA **Versus** M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS	MR. P P BORTHAKUR MAYUR DAS	MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2)
5	MACApp./159/2021	PRANAB KR. DAS **Versus** JAYANTA BARUA AND 2 ORS.	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR S DUTTA (r-3) MS. M CHOUDHURY (r-3) MS C BORAH (r-3)
6	MACApp./368/2022	SAIDUL HAQUE **Versus** THE REGIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. M KHAN MR. K R PATGIRI	MR. R C PAUL MS M BHARATI
	WITH I.A.(Civil)/2041/2022 **in** MACApp./368/2022	SAIDUL HAQUE **Versus** THE REGIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. M KHAN MR. K R PATGIRI	MR. R C PAUL MS M BHARATI

7	MACApp./371/2022	NEW INDIA ASSURANCE COMPANY LIMITED **Versus** SRI MADHAB KONWAR AND 2 ORS (E)	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN	MR. M KHAN MR. A BURAGOHAIN
	WITH I.A.(Civil)/2042/2022 **in** MACApp./371/2022	NEW INDIA ASSURANCE COMPANY LIMITED **Versus** SRI MADHAB KONWAR AND 2 ORS (E)	MR. K K BHATRA	
	WITH I.A.(Civil)/2043/2022 **in** MACApp./371/2022	NEW INDIA ASSURANCE COMPANY LIMITED **Versus** SRI MADHAB KONWAR AND 2 ORS (E)	MR. K K BHATRA	
8	MACApp./373/2022	THE SRI RAM GENERAL INSURANCE COMPANY LTD **Versus** SMTI MINAKSHI BARUAH and 4 ORS	MR. R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.S K SINGHA(R- 1-3) MR.R BARUAH(R- 1-3) MR K BARMAN MR.A BHARALI (R- 1-3)
	WITH I.A.(Civil)/2057/2022 **in** MACApp./373/2022	THE SRI RAM GENERAL INSURANCE COMPANY LTD **Versus** SMTI MINAKSHI BARUAH and 4 ORS	MR. R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.S K SINGHA(R- 1-3) MR.R BARUAH(R- 1-3) MR K BARMAN MR.A BHARALI (R- 1-3)
9	MACApp./374/2022	KALAM UDDIN AND ANR **Versus** FAKAR UDDIN AND 2 ORS	G UDDIN MR. S ROY MR. M H LASKAR MS. P A TALUKDAR	MR. K K BHATTA MR. M TALUKDAR MS R DEVI
10	MACApp./375/2022	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD **Versus** MD JUBAIRUL ISLAM AND 2 ORS	MR. A BHATTACHARYA	
	WITH I.A.(Civil)/2061/2022 **in** MACApp./375/2022	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD **Versus** MD JUBAIRUL ISLAM AND 2 ORS	MR. A BHATTACHARYA	
11	MACApp./376/2022	RELIANCE GENERAL INSURANCE CO. LTD **Versus** HAFIJA KHATUN AND 4 ORS	MR. K K BHATTA MR J JOHN MS. R DEVI	MR M CHOUDHURY MR. S ISLAM MR A HAWARI
	WITH I.A.(Civil)/2062/2022 **in** MACApp./376/2022	RELIANCE GENERAL INSURANCE CO. LTD **Versus** HAFIJA KHATUN AND 4 ORS	MR. K K BHATTA MR J JOHN MS. R DEVI	MR M CHOUDHURY MR. S ISLAM MR A HAWARI
12	MACApp./383/2022	THE NEW INDIA ASSURANCE COMPANY LTD. **Versus** MAKONI RAHANG AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/2071/2022 **in** MACApp./383/2022	THE NEW INDIA ASSURANCE COMPANY LTD. **Versus** MAKONI RAHANG AND 3 ORS	MR. A DUTTA	
13	MACApp./384/2022	SRI JIBON GOGOI **Versus** SRI DIPIKON SONOWAL AND ANR	MS. M B BARUAH	
14	MACApp./385/2022	NATIONAL INSURANCE COMPANY LTD **Versus** SRI BHANU KANTA DEY and 3 ORS	MR.R GOSWAMI MS.M SAIKIA	MR.M TALUKDAR MR. D KALITA FOR CAVEATOR
	WITH I.A.(Civil)/2076/2022 **in** MACApp./385/2022	NATIONAL INSURANCE COMPANY LTD **Versus** SRI BHANU KANTA DEY and 3 ORS	MR. R GOSWAMI MR.R GOSWAMI MS.M SAIKIA	MR.M TALUKDAR MR. D KALITA FOR CAVEATOR
15	MACApp./390/2022	THE NEW INDIA ASSURANCE COMPANY LTD. **Versus** SANJU TANTI AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J LASKAR

	WITH I.A.(Civil)/2084/2022 **in** MACApp./390/2022	THE NEW INDIA ASSURANCE COMPANY LTD. **Versus** SANJU TANTI AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J LASKAR
		BAIL HEARING (BA)		
16	Bail Appln./1664/2022	SANJU DAS AND 2 ORS **Versus** THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
	WITH			
17	AB/1860/2022	MD. IMTIYAZ ALI **Versus** THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
		ORDERS		
18	MACApp./193/2014 WITH LCR	MRS. LULUMONI BHARALI and 3 ORS. **Versus** BITUPAN BHARALI and 2 ORS.	MR. A R AGARWALA MR. S K GOSWAMI MR. B KAKATI MR. C M MAHANTA	MR. R GOSWAMI (R-3) MR. I ALAM (R-3) MS. M SAIKIA (R-3)
19	MACApp./400/2017 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD **Versus** SMTI JAYANTI GUPTA and 5 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MS.N MODI MSP DEHINGIA MS.M CHOUDHURY MR.M DUTTA MR.S DUTTA MR.A BARUA MR.C SHARMA MR.SIDHANT DUTTA MRA MAZID
	WITH I.A.(Civil)/2672/2017 **in** MACApp./400/2017	UNITED INDIA INSURANCE COMPANY LTD **Versus** SMTI JAYANTI GUPTA and 5 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MS.N MODI MSP DEHINGIA MS.M CHOUDHURY MR.M DUTTA MR.S DUTTA MR.A BARUA MR.C SHARMA MR.SIDHANT DUTTA MRA MAZID
	WITH CO/2/2018 **in** MACApp./400/2017	SMTI JAYANTI GUPTA and ANR **Versus** UNITED INDIA INSURANCE CO. LTD.	MR. M DUTTA MR. T BARUAH MR. A BARUA MR. A BORDOLOI MR. R BORDOLOI MD. A MAZID	
20	I.A.(Civil)/696/2019 **in** MACApp./1429/2019	SMT SHASHIDA BARMAN @ GOURI FONGLOSA AND 2 ORS **Versus** SRI ASHIM BONIK AND 2 ORS	MR M BEZBARUAH MR. A LAL MS. M BAISHYA	MR. K K BHATTA MR. K K BHATTA MR J JOHN
	WITH MACApp./1429/2019 (Filing Number)	SMT SHASHIDA BARMAN @ GOURI FONGLOSA AND 2 ORS **Versus** SRI ASHIM BONIK AND 2 ORS		
21	I.A.(Civil)/2364/2019 **in** MACApp./4778/2019	JAYNAB KHATUN AND 2 ORS. **Versus** KISMAT ALI AND 2 ORS.	MR S M ABDULLAH P MR D SAIKIA MR. B K DAS MD R ISLAM	
	WITH MACApp./4778/2019 (Filing Number)	JAYNAB KHATUN AND 2 ORS. **Versus** KISMAT ALI AND 2 ORS.	MR S M ABDULLAH P	
22	Review.Pet./91/2021 MFA 2/2015(D/O), WITH LCR	NATIONAL INSURANCE COMPANY LIMITED **Versus** MANOJ NATH AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

23	I.A.(Civil)/953/2021 IN MAC.APP. 98/2017(D/O), WITH LCR **in** MACApp./98/2017	ORIENTAL INSURANCE COMPANY LTD. **Versus** NITANJALI DEVI SAIKIA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A J SARMA
	WITH CO/21/2017	SMTI NITANJALI DEVI SAIKIA and ANR **Versus** THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.A J SARMA MR.S K GHOSH MR.P D NAIR MR G ALAM MR.H ROHMAN	MS.R D MOZUMDAR(R-1) MS.C MOZUMDAR(R-1) MR.S P SHARMAR-1
	WITH I.A.(Civil)/776/2021	NITANJALI DEVI SAIKIA AND ANR. **Versus** THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A J SARMA MR.S K GHOSH MR. P D NAIR MR.H ROHMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
24	I.A.(Civil)/1635/2021 **in** MACApp./365/2018	SMT BANALATA DAS **Versus** THE BRANCH MANAGER , ORIENTAL INSURANCE CO .LTD	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./365/2018	SMT BANALATA DAS **Versus** RAJU PAL CHOUDHURY AND 2 ORS	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH CO/18/2022 **in** MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR **Versus** SMTI BANALATA DAS AND 2 ORS	MS R D MAZUMDAR MS R D MAZUMDAR MR. S P SHARMA	
	WITH 25 MACApp./15465/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD **Versus** SMTI BANALATA DAS AND 2 ORS		
	WITH I.A.(Civil)/4378/2018	ORIENTAL INSURANCE COMPANY LTD **Versus** SMTI BANALATA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. B K JAIN (R1) MR. A GONI MR S HOQUE MS. O PHUKAN (R1)
26	Review.Pet./4/2022 MFA 65/2015(D/O), WITH LCR	UNION OF INDIA **Versus** M/S. P. P. ENTERPRISE	MR G GOSWAMI	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
27	Review.Pet./44/2022 IN MFA 85/2016(D/O), WITH LCR	M/S INDIAN OIL CORPORATION LTD. **Versus** UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
	WITH 28 Review.Pet./43/2022 IN MFA 82/2016(D/O), WITH LCR	M/S INDIAN OIL CORPORATION LTD. **Versus** UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
	WITH 29 Review.Pet./48/2022 IN MFA 83/2016(D/O), WITH LCR	M/S INDIAN OIL CORPORATION LTD. **Versus** UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
	WITH 30 Review.Pet./50/2022 IN MFA 94/2016(D/O), WITH LCR	M/S INDIAN OIL CORPORATION LTD. **Versus** UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
31	Review.Pet./84/2022 CRP 6/2019(D/O), FIXED	GUWAHATI KABARSTHAN COMMITTEE AND 2 ORS. **Versus** SARFUDDIN KHAN	MR. J KALITA MR D KALITA MR K BROOK MS. S. KAR	
32	Review.Pet./115/2022 TR.P.(C) 14/2022(D/O)	PUNAM DAS **Versus** HIRA NAYAK	MR. R K BHATRA MR. A SAIKIA MR A BHATRA	MS D DEVI
33	Review.Pet./119/2022 IN MAC.APP. 205/2018(D/O), WITH LCR	THE NEW INDIA ASSURANCE CO. LTD. **Versus** SUMAN AHMED AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	

34	I.A.(Crl.)/343/2022 IN CRL.REV.P/300/2022 (D/O), FIXED **in** Crl.Rev.P./300/2022	JAYNAL ABDIN **Versus** THE STATE OF ASSAM	MR. S BISWAS MS D DEVI	PP, ASSAM
35	I.A.(Civil)/1017/2022 WITH LCR 2 FILES **in** MACApp./594/2018	MISS SMITAKSHI BARMAN **Versus** THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A BHATTACHARJEE	MR. A BARKATAKI
	WITH MACApp./594/2018	THE UNITED INDIA INSURANCE CO. LTD **Versus** MISS SMITAKSHI BARMAN AND 2 ORS	MR. A BARKATAKI	MR. A BHATTACHARJEE MR P S RAJA MR. S SINGH
36	I.A.(Civil)/1644/2022 **in** MACApp./155/2022	MOTILAL KANU AND ANR. **Versus** M/S NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS	MR P P PHUKAN (FOR CAVEATOR)	MR K K BHATTACHARYYA MS JONA TALUKDAR
	WITH MACApp./155/2022 CAVT. NO. 01722/022,	M/S NEW INDIA ASSURANCE COMPANY LTD. **Versus** MOTILAL KANU AND 3 ORS.	MR. K K BHATTA MS JONA TALUKDAR	MR H BARUAH (FOR CAVEATOR) MR P P PHUKAN (FOR CAVEATOR)
37	I.A.(Civil)/1868/2022 **in** MACApp./344/2021	THE ORIENTAL INSURANCE COMPANY LTD **Versus** MD SHAHID JAMAN CHOUDHURY AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR J KALITA
	WITH MACApp./344/2021	THE ORIENTAL INSURANCE COMPANY LTD **Versus** MD SHAHID JAMAN CHOUDHURY AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	DR. B AHMED MR. J KALITA MR. J KALITA MR. A K AZAD MR. A. U. AHMED
	WITH I.A.(Civil)/2217/2021 **in** MACApp./344/2021	THE ORIENTAL INSURANCE COMPANY LTD **Versus** MD SHAHID JAMAN CHOUDHURY AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	DR. B AHMED MR. J KALITA MR. J KALITA MR. A K AZAD MR. A. U. AHMED
	WITH I.A.(Civil)/1869/2022 **in** MACApp./344/2021	THE ORIENTAL INSURANCE COMPANY LTD **Versus** MD SHAHID JAMAN CHOUDHURY AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR J KALITA
38	I.A.(Civil)/1908/2022 IN MAC.APP. 97/2020(D/O) **in** MACApp./97/2020	NARAYAN MANDAL **Versus** MD. MONORUDDIN AND 2 ORS.	MR. S K ROY MR. S K ROY	
	WITH I.A.(Civil)/615/2021	NARAYAN MANDAL **Versus** MD. MONORUDDIN AND 2 ORS.	MR. S K ROY	
39	I.A.(Civil)/2048/2022 MAC.APP. 197/2019(D/O), WITH LCR **in** MACApp./197/2019	NEW INDIA ASSURANCE CO. LTD. **Versus** SMT. BABITA SINGH @ SINGHA AND 5 ORS..	MR. R GOSWAMI MS. M SAIKIA	

HEARING

40	Crl.Rev.P./323/2013 PART-HEARD, WITH LCR 3 FILES	BANWARILAL JALAN **Versus** THE STATE OF ASSAM and ANR.	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI	PP, ASSAM
41	Arb.A./3/2019 PART-HEARD, WITH LCR	M/S NUVOCO VISTAS CORPORATION LTD **Versus** M/S S.M. ENGINEERS (INDIA) PVT LTD	MR. K GOSWAMI MR. B D DEKA MR. M DAS MR. A SANDILYA N CHAUDHURY	MR. R HAZARIKA

42	Crl.A./84/2021 PART-HEARD, WITH LCR 6 FILES	MADHU GUPTA **Versus** THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM
	WITH I.A.(Crl.)/535/2021 **in** Crl.A./84/2021	MADHU GUPTA **Versus** THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM
	WITH			
43	Crl.A./87/2021	CHITRANJAN GUPTA **Versus** THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. S K NARGIS MS B HAZARIKA	PP, ASSAM
44	MFA/158/2021 PART-HEARD, WITH LCR, FIXED	M/S JIWAN TRADING CO. **Versus** THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS(R-2) MR. B K DAS(R-2) MR H P GUWALA (R-1) SC, NF RLY
	WITH			
45	MFA/142/2021 WITH LCR	M/S RAHUL TRADING CO. **Versus** THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI	SC, NF RLY
46	MACApp./351/2017 WITH LCR, B/A	ORIENTAL INSURANCE COMPANY LIMITED **Versus** SMTI GANGA CHETRY and 4 ORS	MR.R C PAUL	MR.M DUTTAR- 1-3 MR.A BARUA(R- 1-3)
47	MACApp./829/2018 WITH LCR 2 FILES	ORIENTAL INSURANCE CO. LTD **Versus** SMTI. LIPIKA MONDAL BARMAN and 8 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MS. P DOWERAH MR. SIDHANT DUTTA MS. S THAKURIA	MR. I A TALUKDAR (R-1) MS. M MALLIK (R- 9) MS. M PATHAK (R5, R6) MS. M SAIKIA (R-7) MS. P BORTHAKUR (R-7) MS. R HUSSAIN (R- 9) MS. S RAJKUMARI (R5, R6)

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
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18)	MR B KAUSHIK	27-07-2022	To	03-08-2022
19)	MR A KAKOTI	29-07-2022	To	06-08-2022
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26)	MR. S NATH	29-07-2022	To	29-07-2022

27)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
28)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
29)	MR. S BANIK	01-08-2022	To	02-08-2022
30)	MR D K DAS	28-07-2022	To	31-07-2022

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,28th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION (BA)		
46	Bail Appln./1784/2022 B/O	IMRAN HUSSAIN **Versus** THE STATE OF ASSAM	SWATI. B. BARUAH (TG)	PP, ASSAM
		BAIL HEARING		
47	AB/1420/2022 FIXED.	KRISHNA BHAMA AND ANR **Versus** THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
48	AB/1630/2022 FIXED.	ARIJIT DASGUPTA **Versus** THE STATE OF ASSAM	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
49	AB/1633/2022 FIXED.	ARUN KR DAS @ ARUN KUMAR DAS **Versus** THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
50	AB/1784/2022 FIXED.	BRAJEN MORAL **Versus** THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS M DAS	PP, ASSAM
		ORDERS		
51	Crl.Pet./620/2021 FIXED	TULIKA DEVI **Versus** MD. ROHIM UDDIN LASKAR AND 2 ORS	MR K CHOUDHURY MR. S P SHARMA MS U SHARMA	PP, ASSAM
52	Crl.Pet./673/2021 FIXED	GURDEEP SINGH **Versus** THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
53	Crl.Pet./70/2022 FIXED	DILIP KUMAR SINGH **Versus** THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
54	I.A.(Crl.)/374/2022 B/O **in** Crl.Rev.P./264/2022	POLLY GURUNG **Versus** LALIMA KALITA AND ANR.	MR K BHUYAN MR N ISLAM	PP, ASSAM
	WITH Crl.Rev.P./264/2022	PULLY GURUNG **Versus** LILIMA KALITA AND ANR.	MR K BHUYAN MR N ISLAM	PP, ASSAM

55	AB/2038/2022 FIXED.	SAMSUL ALI **Versus** THE STATE OF ASSAM AND ANR.	MR G R A MOTTAQUEE	PP, ASSAM

HEARING

56	Crl.Pet./825/2017 P/H, FIXED. WITH LCR (ONE FILE).	SURESH GARODIA **Versus** THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR.D CHAKRABORTY MS.R BEGUM MS.P KATAKI	MR. A K BHUYAN (R2) MR. T H HAZARIKA (R2) MS. N CHOUDHURY (R2) MR S DEKA (R2) MS. P PATHAK (R2) MR M CHETIA (R2) MR. M BORAH (R2) MR A RASHID (R2) MR. A KHOUND (R2) MR. K ISLAM (R2) MR A TALUKDAR (R2) PP, ASSAM
57	I.A.(Crl.)/321/2021 P/H, FIXED, WITH LCR. **in** Crl.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN **Versus** THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
	WITH Crl.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN **Versus** THE STATE OF ASSAM AND ANR	MS B M BHUYAN MR. I CHOUDHURY MR. B HALDAR MR R L CHUTIA	PP, ASSAM
58	Crl.Rev.P./4/2022 WITH LCR 1 FILE, FIXED	BINAD NARZARY **Versus** THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	PP, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
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28)	MR. M U MAHMUD	29-07-2022	To	07-08-2022

29)	MR. S BANIK	01-08-2022	To	02-08-2022
30)	MR D K DAS	28-07-2022	To	31-07-2022

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,28th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		WITHDRAWAL		
19	Arb.A./3/2022 B/O	GANNON DUNKERLEY AND COMPANY LIMITED **Versus** ASSAM URBAN INFRASTRUCTURE INVESTMENT PROGRAM AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	GA, ASSAM
		ADMISSION		
20	WP(C)/2164/2022 P/H, FIXED	SHYAM CHOUDHURY **Versus** THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	MR. P MAHANTA (r-5 to 8) MR. R B GOHAIN (r-5 to 8) SC, IRRIGATION
	WITH I.A.(Civil)/1090/2022 **in** WP(C)/2164/2022	SHYAM CHOUDHURY **Versus** THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	SC, IRRIGATION
	WITH			
21	WP(C)/2448/2022	PARASH KUMAR BHATTACHARJEE **Versus** THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, IRRIGATION
	WITH			
22	WP(C)/2693/2022	SHYAM CHOUDHURY **Versus** THE STATE OF ASSAM AND 3 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	SC, IRRIGATION
		HEARING		
23	MFA/24/2012 P/H, FIXED, WITH LCR	THE UNION OF INDIA **Versus** M/S MANAS SALT IODISATION INDUSTRIESP, LTD. UNIT-II,	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MR.N K DAS MS. K KALITA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI

WITH
MC/712/2012
in MFA/24/2012

THE UNION OF INDIA
Versus
M/S MANAS SALT IODISATION INDUSTRIESP, LTD.

MSB DEVI
MR.N K DAS
MS.R R BORAH

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LEAVE NOTE OF ADVOCATES FOR 28/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
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